

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 201/2016**

**IN THE MATTER OF:**

Skyway Venture Ltd.

.... Applicant/Petitioner

**under Section 391-394**

**Order delivered on 24.10.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/Petitioner: Mr. Abhinav Lal, Advocate

For the RD (NR): Mr. C. Balooni, Company Prosecutor

**ORDER**

A letter for adjournment has been circulated. Accordingly, hearing is deferred to 27.11.2017.

Sd/-

(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

Sd/-

(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

24.10.2017  
Vineet